[Shri A. C. Guha] 1956, publishing further amendments to the Central Excise Rules, 1944.

Papers Laid

- (iv) Ministry of Finance (Revenue Division) Notification No. 6-CER 56. dated the 9th June. 1956, publishing further amendments to the Central Excise Rules, 1944.
  - (v) Ministry of Finance (Revenue Notification No. 7-Division) CER 56, dated the 16th June, 1956, publishing further amendment to the Central Excise Rules, 1944.

[Placed in Library. See No. S-238/56 for (i) to (v).]

Division) Notification No. 8-(vi) Ministry of Finance 1956, publishing further amendment to the Central Excise Rules, 1944. [Placed in Library. See No. S-264|56.]

AUDIT REPORT (POSTS AND TELE-GRAPHS), 1956-PART I

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. Shah): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Audit Report (Posts and Telegraphs), 1956— Constitution, Part I. [Placed in Library. See No. S-274/56.1

PROCEEDINGS OF COMMITTEE 'C' ON YEAR PLAN SECOND FIVE (LAND REFORMS AND AGRICULTURE INCLUDING ANIMAL HUSBANDRY) AND Synopsis Thereof

SHRI R. M. DESHMUKH (Madhya Pradesh): Sir, I beg to lay on the Table a copy of the Proceedings together with the Synopsis of proceedings of Committee 'C' on the Second Five Year Plan (Land Reforms and Agriculture including Animal Husbandry). [Placed in Library. See No. S-266 56.]

PROCEEDINGS OF COMMITTEE 'B' ON SECOND FIVE YEAR PLAN (INDUSTRIES, MINERALS, TRANSPORT AND COMMUNI-CATIONS) AND SYNOPSIS THEREOF

SHRI RAJENDRA PRATAP SINHA (Bihar): Sir, I beg to lay on the Table a copy of the Proceedings together with the synopsis of proceedings of Committee 'B' on the Second Five Year

Plan (Industries, Minerals, Tranport and Communications). [Placed in Library. See No. S-273 56.]

On the Table

SEVENTEENTH REPORT OF PUBLIC ACCOUNTS COMMITTEE (1955-56) ON THE APPROPRIATION ACCOUNTS (RAIL-WAYS), 1953-54

SHRI B. C. GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Seventeenth Report of the Public Accounts Committee (1955-56) on the Appropriation Accounts (Railways), 1953-54, Vol. I-Report. [Placed in Library. See No. S-272 56.1

THE HINDU MINISTRY AND GUARDIAN-SHIP BILL, 1955.

THE SECURITIES CONTRACTS (REGULA-TION BILL, 1956.

THE RESERVE BANK OF INDIA (AMEND-MENT BILL, 1956.—

SECRETARY: Sir, I lay on the Table-

- (i) The Hindu Minority and Guardianship Bill, 1955, as amended by the Lok Sabha.
- (ii) The Securities Contracts (Regulation) Bill, 1956, as passed by the Lok Sabha.
- (iii) The Reserve Bank of (Amendment) Bill, 1956, as passed by the Lok Sabha.

## PETITION ON THE STATES RE-ORGANISATION BILL, 1956

SECRETARY: Sir, I have to report to the House that a petition relating to the States Reorganisation Bill, 1956, has been received by me.

## PAPERS LAID ON THE TABLE

REPORT OF JOINT COMMITTEE OF THE Houses on the States Reorganisa-TION BILL, 1956

THE MINISTER FOR HOME **AFFAIRS** (SHRI GOVIND BALLABH PANT): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the reorganisation of the States of India and for matters connected there-